

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR SH. ANIL LAXMAN PANSARE

Petition(s) for Special Leave to Appeal (C) No(s). 24437-
24444/2019

THE STATE OF UTTAR PRADESH & ANR.

Petitioner(s)

VERSUS

TRILOKI NATH TIWARI & ORS.

Respondent(s)

Date : 09-12-2019 These petitions were called on for hearing today.

For Petitioner(s)

Ms. Alka Sinha, Adv.
Mr. Anuvrat Sharma, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Ld. Counsel for the petitioner to take fresh steps alongwith fresh particulars of the unserved respondents within two weeks and to take appropriate steps in respect of the deceased respondents, as mentioned in the office report dated 6.12.2019 within four weeks.

Ld. Advocate, Mr. Ashutosh Jain, appearing on behalf of Mr. Vishal Gupta, Advocate-on-record appears for one of the respondents. He seeks time to file vakalatnama and counter affidavit. Be filed within four weeks.

Remaining respondents have been served but none has entered appearance.

List again on 24.2.2020.

ANIL LAXMAN PANSARE
Registrar